

PUNJAB VIDHAN SABHA SECRETARIAT

**REVISED DATE-WISE PROGRAMME OF THE BUSINESS TO BE TRANSACTED
BY THE PUNJAB VIDHAN SABHA DURING ITS SEVENTH SESSION
FROM THE 14TH FEBRUARY, 2019 TO 22ND FEBRUARY, 2019.**

Thursday, the 14 th February, 2019 (10.00 A.M.)	Non-Official Business
Friday, the 15 th February, 2019 (10.00 A.M.)	Resumption of Discussion on Governor's Address. (To be concluded)
Saturday, the 16 th February, 2019 Sunday, the 17 th February, 2019	} Holidays
Monday, the 18 th February, 2019 (2.00 P.M.)	Presentation of Budget Estimates for the year 2019-20.
Tuesday, the 19 th February, 2019	Holiday
Wednesday, the 20 th February, 2019 (2.00 P.M.)	i) Presentation of Finance Accounts of Govt. of Punjab (Volume-I and Volume-II) for the year 2017-18 and Appropriation Accounts of Govt. of Punjab for the year 2017-18; ii) Presentation of Supplementary Demands for Grants for the year 2018-19; iii) Appropriation Bill on Supplementary Demands for grants for the year 2018-19; and iv) General Discussion on Budget Estimates for the year 2019-20.
Thursday, the 21 st February, 2019 (10.00 A.M.)	Non-official Business
Friday, the 22 nd February, 2019 (10.00 A.M.)	I. Resumption of General Discussion on Budget Estimates for the year 2019-20. (To be concluded) II. <u>Financial Business-</u> i) Discussion and Voting on Demands for Grants in respect of Budget Estimates for the year 2019-20; and ii) Appropriation Bill in respect of Budget Estimates for the year 2019-20. III. Motion regarding Elected Committees. IV. Motion under Rule 16 regarding adjournment of the House <u>sine-die</u> . V. Legislative Business.

CHANDIGARH :
THE 13TH FEBRUARY, 2019.

SHASHI LAKHANPAL MISHRA,
SECRETARY.


Superintendent
Punjab Vidhan Sabha
Chandigarh

To

All Members of the Punjab Vidhan Sabha.

No. 9-LA-2019/ 2740, dated Chandigarh, the 13th February, 2019.

No. 9-LA-2019/ 2741, dated Chandigarh, the 13th February, 2019.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
4. the Principal Secretary to Governor, Punjab;
5. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
6. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
7. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;
8. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
9. the Secretary to Government of India, Ministry of Parliamentary Affairs, 92, Parliament House, New Delhi-110001;
10. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
11. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
12. the Secretaries to all State Legislative Assemblies/Councils in India;
13. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
14. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
15. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
16. the Director, Information and Public Relations, Punjab, Chandigarh;
17. the Incharge, United News of India, S.C.O. 2411-12, Sector 22-C, Chandigarh;
18. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
19. all Press Correspondents stationed at Chandigarh.

Balsie Kaur
SUPERINTENDENT,
for SECRETARY.